

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 271 & 272 OF 2019 IN
DFR NO. 4770 OF 2018

Dated: 22nd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tulsyan NEC Limited ... **Appellant(s)**
Vs.
Bangalore Electricity Supply Company Limited & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : ----

ORDER

Respondent Nos. 1 and 2, though served, are unrepresented.

To give one more opportunity, one week time is granted to the Respondents to enable them to engage the services of the counsel, if they so advised or desired.

Post this matter on **29.04.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member